

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3788
ANSWERED ON:18.02.2014
FCI AGREEMENT WITH NCDEX
Owaisi Shri Asaduddin

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) had recently entered into an agreement with NCDEX spot exchange (NSPOT) to sell wheat in the open market;
- (b) if so, the details thereof and the States where the said e-auction was carried out;
- (c) whether the Government proposes to include other commodities there under in various States; and
- (d) if so, the details thereof indicating the other regional centres of FCI where such sale has been proposed?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b) Yes Madam. FCI has appointed M/s. NCDEX Spot Exchange Ltd. as Service Provider for e-auction of foodgrains in November, 2013. The buyers already empanelled for physical tenders can also register for purchase through e-auction and NCDEX has been authorized to empanel new buyers. In the present system buyers from any State can participate into tenders for any State and participate into multiple tenders. The tenders are finalized quickly and transparency in the system has increased.

Sale of wheat under OMSS(D) through e-auction is being undertaken in Delhi, Andhra Pradesh, Punjab, Chandigarh, Haryana, Karnataka, Gujarat, Maharashtra, Goa, West Bengal, Madhya Pradesh, Chhatisgarh, Orissa, Assam, Kerala, Rajasthan, J&K, Uttar Pradesh, Tamilnadu and Puducherry. The e-auction in Bihar and Uttrakhand will start from 15.02.2014. In other States/ UTs sale is not taking place due to insignificant or no demand.

(c)&(d) At present there is no proposal to sell other commodities through e-auction.